

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 79 OF 2017**

**Dated: 13<sup>th</sup> August, 2019**

**In the matter of:**

Haryana Vidhyut Prasaran Nigam Ltd.	.... Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	.... Respondent(s)

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on **22.10.2019.**

**COURT MASTER/PS**

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